

W.P(C)No. 579 OF 2001

ITEM No.42

Court No. 7

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(Civil) No.579/2001

SHRI CHAND

Petitioner (s)

VERSUS

STATE OF HARYANA & ORS.

Respondent (s)

(With Appln(s). for ex-Parte stay)

Date : 14/12/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SYED SHAH MOHAMMED QUADRI
HON'BLE MR. JUSTICE S.N. VARIAVA

For Petitioner (s)

Mr Rao Ranjit,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

.....L.....I..T.....T.....T.....T.....T.....T.....J..T....R
.SP2

Issue notice.
List alongwith SLP(C) 7527-28/2001 etc.

.SP1

[Naresh Kumar]
Court Master

[Kanwal Singh]
Court Master